

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

STARRED QUESTION NO.56

TO BE ANSWERED ON THE 26TH FEBRUARY, 2016

CRASHES OF MILITARY AIRCRAFTS

*56. SHRI DEVUSINH CHAUHAN:
SHRI HARI MANJHI:

Will the Minister of DEFENCE j{k k ea=h
be pleased to state:

- (a) the total number of defence aircraft crashes including trainee aircrafts and helicopters reported during the last three years and the current year and the total number of defence personnel along with the civilians killed in such accidents and the loss of property incurred therefrom;
- (b) whether any inquiry has been conducted to ascertain the reasons behind these crashes;
- (c) if so, the details along with the findings thereof; and
- (d) the steps taken / proposed to be taken by the Government to check such accidents in future?

A N S W E R

MINISTER OF DEFENCE

(SHRI MANOHAR PARRIKAR)

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(a) to (d): A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA
STARRED QUESTION NO. 56 FOR ANSWER ON 26.2.2016**

(a) The year-wise details of crashes of defence aircraft including trainer aircraft and helicopters during the last three years (2012-13, 2013-14 & 2014-15) and current year 2015-16 (up to 22.2.2016) is as under:

Year	IAF	NAVY	ARMY
2012-13	05	02	01
2013-14	07	Nil	02
2014-15	10	02	03
2015-16 (upto 22.2.2016)	06	Nil	01

No civilian was killed in these crashes. Year-wise details of defence personnel killed in these accidents and loss to civilian property assessed so far is as under:

Year	IAF		NAVY		ARMY	
	No. of Defence personnel killed	Loss to civilian property (Rs.)	No. of Defence personnel killed	Loss to civilian property (Rs.)	No. of Defence personnel killed	Loss to civilian property (Rs.)
2012-13	09	1,15,000	05	Nil	01	Nil
2013-14	06	2,09,300	Nil	Nil	Nil	Nil
2014-15	08	1,19,500	02	Nil	05	Nil
2015-16 (upto 22.2.2016)	Nil	Nil	Nil	Nil	Nil	Nil

(b) to (d): Every aircraft accident / incident is thoroughly investigated by a Court / Board of Inquiry to ascertain the cause of accident and the recommendations of the completed Court / Board of Inquiry are implemented. Defence Forces have taken various preventive measures like invigoration of Aviation Safety Organization, streamlining of accident / incident reporting procedure, analytical studies and quality audits of the aircraft fleets to identify vulnerable areas to avoid aircraft accidents. Accident prevention programmes have been given an added thrust to identify risk prone / hazardous areas specific to the aircraft fleets and operational environment to ensure safe practices / procedures.
